

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF TATA STEEL
INTERNATIONAL (INDIA) LIMITED.**

1.	Name of Corporate Person	Tata Steel International (India) Limited
2.	Date of Incorporation of Corporate Person	02/03/2005
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Mumbai I
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74900MH2005PLC151710
5.	Address of the registered office and principal office (if any) of Corporate Person	3rd Floor, One Forbes, Dr. V.B. Gandhi Marg, Fort, Mumbai, Maharashtra, India, 400001
6.	Liquidation Commencement Date of Corporate Person	February 27, 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Pranav J. Damania IBBI/IPA-001/IP-P00079/2017-18/10164 Address: - 407, Sanjar Enclave, Opposite Milap Cinema, S.V Road, Kandivali West, Mumbai - 400067. Email Id :- pranav@winadvisors.co.in Contact No :- +91 98204 69825
8.	Last Date for Submission of Claims	March 29, 2026

Notice is hereby given that the **Tata Steel International (India) Limited** has commenced voluntary liquidation on February 27, 2026.

The stakeholders of **Tata Steel International (India) Limited** are hereby called upon to submit a proof of their claims, on or before March 29, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors (if any), shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SD/-

Pranav Damania

Liquidator in the matter of Tata Steel International (India) Limited.

Reg. No.: IBBI/IPA-001/IP-P00079/2017-18/10164

Authorisation for Assignment ("AFA"): AA1/10164/02/300627/109139

AFA Validity: June 30, 2027

Date: 04.03.2026

Place: Mumbai

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PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

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Reg. No.: IBBI/IPA-001/IP-P00079/2017-18/10164
Authorisation for Assignment ("AFA"): AA1/10164/02/300627/109139
AFA Validity: June 30, 2027
Date: 04.03.2026
Place: Mumbai

VELOX SHIPPING AND LOGISTICS LIMITED
(FORMERLY VELOX INDUSTRIES LIMITED)

Regd. Office: 902 Filix Commercial Complex, opp Asian Paints L.B.S. Marg, Bhandrup, Mumbai 400078 Maharashtra, India
Ph.: +91 2262536600, 9082267347 Email: veloxindustriesltd@gmail.com
CIN: L52242MH1983PLC029364

CORRIGENDUM TO THE NOTICE OF EXTRA-ORDINARY GENERAL MEETING

Velox Shipping and Logistics Limited (the "Company") had issued a Notice dated December 17, 2025 ("EGM Notice") for convening the Extra-Ordinary General Meeting ("EGM") of the Members of the Company on Thursday, January 08, 2026 at 12:30 P.M. (IST) at the Registered Office of the Company situated at 902, Filix Commercial Complex, Opp. Asian Paints, L.B.S. Marg, Bhandrup, Mumbai - 400078.

The EGM Notice was duly dispatched to all the shareholders of the Company on December 17, 2025. Subsequently, the Company issued a First Corrigendum dated January 01, 2026.

In furtherance of the above, the Company hereby issues this Second Corrigendum and Addendum to the EGM Notice and the Explanatory Statement annexed thereto.

This Corrigendum shall be read in conjunction with the original EGM Notice and the First Corrigendum, which are available on the website of the Company at <http://www.velexindia.com> and on the website of BSE Limited at <http://www.bseindia.com>, where the equity shares of the Company are listed. This Second Corrigendum shall form an integral part of the EGM Notice circulated to the shareholders of the Company.

Accordingly, all concerned shareholders, stock exchanges, depositories, Registrar and Share Transfer Agent, agencies appointed for e-voting, regulatory authorities, and other concerned persons are requested to take note of the contents of this Corrigendum.

Except as specifically modified or supplemented by this Corrigendum, all other contents and disclosures in the EGM Notice and the Explanatory Statement dated December 17, 2025 shall remain unchanged.

The Company intends to provide clarification on the object of the Preferential Issue under Item No. 4 of the Explanatory Statement to the EGM Notice dated December 17, 2025.

Item No. 4 - Approval of Resolution/issuance of Warrants Convertible Into Equity Shares by Way of Preferential Allotment on A Private Placement Basis And Matters Related Therewith)

The Corrigendum Notice is being issued in this regard and is available on the website of the Company. Further, it is hereby informed that the Corrigendum Notice has been linked to the new E-Voting Event Number (EVSIN 260302001).

Members who have already cast their votes on Item No. 4 under the earlier E-Voting Event are requested to cast their vote again on Item No. 4 under new EVSIN, as applicable. The remote e-voting period shall commence on Tuesday, March 03, 2026 at 10:00 A.M. (IST) and shall end on Thursday, March 05, 2026 at 5:00 P.M. (IST).

Thanking you,

Yours sincerely,

FOR VELOX SHIPPING AND LOGISTICS LIMITED
(Formerly Velox Industries Limited)

S/D
PINAL PAREKH
COMPANY SECRETARY/ COMPLIANCE OFFICER
eCIN: EA025327F000006847
Date: February 26, 2026
Place: Mumbai

MALABAR INTERNATIONAL PORT & SEZ LTD

INVITATION OF TWO EXPRESSIONS OF INTEREST
EXTENDED UP TO 1st JUNE, 2026, 1700 Hrs (IST)

1. Development, Operation & Maintenance of the Greenfield Malabar International Port, on Public Private Partnership (INR 3429 Cr (\$ 452.2 M)).

2. Construction & Maintenance of Breakwaters on EPC-Hybrid Annuity (INR 1428 Cr (\$ 188.34 M)).

Details -Website: malabarport.kerala.gov.in | Email: mdapl.port@kerala.gov.in
MD&CEO, MIPS Ltd., N-5, Jawahar Nagar, Trivandrum-695003, KERALA

Government of India, Ministry of Finance

DEBTS RECOVERY TRIBUNAL-II
3rd Floor, Bhikhubhai Chambers, Near Kochrab Ashram, Paldi, Ahmedabad, Gujarat.

FORM NO. 22 (Earlier 62) [Regulation 35 & 36 of DRT Regulations, 2024] [See Rule 52(1) (2) of the Second Schedule to the Income Tax Act, 1961]
READ WITH THE RECOVERY OF DEBTS DUE TO BANK AND FINANCIAL INSTITUTIONS ACT, 1993

E-AUCTION / SALE NOTICE
THROUGH REGD. AD / DASTI / AFFIXATION / BEAT OF DRUM / PUBLICATION

RP/RC No. 19/2017 O.A. No. 528/2014

Certificate Holder Bank Vs. Certificate Debtors M/s. Raj Constructions & Ores.

To,
C.D. No. 1: M/s. Raj Constructions, proprietary Firm Office: AB-106, Subhalaxmi Bunglows, Nr. Unnati Vidyalaya, Zadeshwar Road, Bharuch - 392 011
C.D. No. 2: Mr. Vijayash Chandrasinh Raj, Proprietor, Bunglow No. 106, Subhalaxmi Bunglows, Zadeshwar Road, Bharuch - 392 011
C.D. No. 3: Ranjanabhai Vijaysinh Raj, AB-106, Subhalaxmi Bunglows, Zadeshwar Road, Bharuch - 392 011

The aforesaid CDs No. 1 - 3 have failed to pay the outstanding dues of Rs. 5,99,86,111.00/- (Rupees Five Crore Ninety Nine Lakhs Eighty Six Thousand One Hundred Eleven only) (Less Recovery, if any) as on 16.10.2014 including interest in terms of judgement and decree dated 11.01.2017 passed in O.A. No. 528/2014 as per my order dated 30.01.2026 the under mentioned property (s) will be sold by public e-auction in the aforementioned matter. The auction sale will be held through "online e-auction" <https://baanknet.com>.

Lot-I: "Sai Sarjan", Nr. Over Bridge, NH No. 8, Dhavat Sadhi Road, Village & Sub Dist. - Karjan, Dist. Vadodara

Sr. No.	Type of Plot	Stages of Construction	Type	Plot Area (Sq.Mtr.)	Built-up Area (Sq. Mtr.)
1	AAA/1	Open Plot (No Construction)	3 BHK	199.26	0
2	AAA/2	G.F. - Lintel Level, Brick Masonry Walls without Plaster	3 BHK	127.6	50.1
3	AAA/3	G.F. and F.F. Completed and occupied	3 BHK	127.6	113.7
4	AAA/4	G.F. and F.F. Completed and occupied	3 BHK	127.6	113.7
5	AAA/5	G.F. and F.F. Completed and occupied	3 BHK	127.6	113.7
6	AAA/6	Completed and occupied by Someone	3 BHK	132.25	113.7
7	AAA/7	G.F. and F.F. Completed	3 BHK	152.25	113.7
8	AAA/8	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	127.6	50.1
9	AAA/9	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	127.6	50.1
10	AAA/10	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	127.6	50.1
11	AAA/11	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	127.6	50.1
12	AAA/12	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	127.6	50.1
13	AAA/13	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	127.6	50.1
14	AAA/14	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	127.6	50.1
15	AAA/15	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	208.64	50.1
16	AAA/16	Ground Level up to footing foundation works	3 BHK	191.17	50.1
17	AAA/17	Ground Level up to footing foundation works	3 BHK	127.6	50.1
18	AAA/18	Ground Level up to footing foundation works	3 BHK	127.6	50.1
19	AAA/19	Ground Level up to footing foundation works	3 BHK	127.6	50.1
20	AAA/20	Ground Level up to footing foundation works	3 BHK	127.6	50.1
21	AAA/21	Open Plot only (no construction)	3 BHK	127.6	0
22	AAA/22	Open Plot only (no construction)	3 BHK	127.6	0
23	AAA/23	Open Plot only (no construction)	3 BHK	224.94	0
24	AAA/24	Open Plot only (no construction)	3 BHK	144.33	0
25	AA-1/25	Completed and occupied by someone	3 BHK	118.4	103.80
26	AA-1/26	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	97.96	49.4
27	AA-1/27	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	97.96	49.4
28	AA-1/28	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	97.96	49.4
29	AA-1/29	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	97.96	49.4
30	AA-1/30	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	97.96	49.4
31	AA-1/31	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	167.75	49.4
32	AA-1/33	G.F. RCC slab roofing Brick Masonry walls inside plaster is completed F.F. RCC slab roofing, brick masonry wall inside plaster is completed F.F. RCC slab roofing, brick masonry walls inside plaster is completed F.F. RCC slab roofing, brick masonry wall without plaster	3 BHK	97.96	103.8
33	AA-1/34	G.F. RCC slab roofing, brick masonry wall without plaster	3 BHK	97.96	103.8
34	AA-1/36	Completed and occupied	3 BHK	134.2	49.4
35	AA-1/37	Completed and occupied by someone	3 BHK	238.38	103.8
36	AA-1/38	F.F. RCC slab roofing Brick Masonry walls inside plaster is completed F.F. RCC slab level Brick masonry walls without plaster (slab not casted)	3 BHK	97.96	103.8
37	AA-1/39	F.F. RCC slab roofing Brick Masonry walls inside plaster is completed F.F. RCC slab level Brick masonry walls without plaster	3 BHK	97.96	103.8
38	AA-1/40	F.F. RCC slab roofing Brick Masonry walls inside plaster is completed F.F. RCC slab level Brick masonry walls without plaster	3 BHK	97.96	103.8
39	AA-1/41	F.F. RCC slab roofing Brick Masonry walls inside plaster is completed F.F. RCC slab level Brick masonry walls without plaster	3 BHK	97.96	103.8
40	AA-1/42	G.F. up to footing foundation work F.F. RCC slab roofing, brick masonry walls inside plaster is completed F.F. RCC slab level Brick masonry walls without plaster	3 BHK	97.96	103.8
41	AA-1/43	G.F. is completed and occupied F.F. is completed	3 BHK	97.96	103.8
42	AA-1/44	G.F. & F.F. completed and occupied	3 BHK	107.71	103.8
43	AA-1/45	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	99.54	49.4
44	AA-1/46	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	97.96	49.4
45	AA-1/47	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	97.96	49.4
46	AA-1/48	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	97.96	49.4
47	AA-1/49	G.F. Completed	3 BHK	97.96	49.4
48	AA-1/50	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	97.96	49.4
49	AA-1/51	G.F. - Lintel Level, Brick Masonry Walls without plaster	3 BHK	97.96	49.4
50	AA-1/52	G.F. up to footing foundation work	3 BHK	97.96	49.4
51	AA-1/53	G.F. up to footing foundation work	3 BHK	130.11	49.4
52	AA-1/56	G.F. RCC slab roofing, Brick Masonry walls inside and outside plaster is completed	2 BHK	97.96	47.5
53	AA-1/57	G.F. Completed	2 BHK	97.96	47.5
54	AA-1/59	Completed and occupied by someone	2 BHK	97.96	47.5
55	AA-1/60	G.F. is completed	2 BHK	97.96	47.5
56	AA-1/66	completed & Vacant	2 BHK	97.96	47.5
57	AA-1/67	completed and occupied by someone	2 BHK	97.96	47.5
58	AA-1/68	completed and occupied by someone	2 BHK	97.96	47.5
59	AA-1/69	G.F. is completed	2 BHK	97.96	47.5
60	AA-1/70	completed	2 BHK	214.13	47.5
61	AA-1/71	completed and occupied by someone	2 BHK	189.96	47.5
62	AA-1/72	G.F. RCC slab roofing, Brick Masonry walls inside and outside plaster is completed	2 BHK	97.96	47.5
63	AA-1/73	completed and occupied	2 BHK	97.96	47.5
64	AA-1/74	completed and occupied	2 BHK	97.96	47.5
65	AA-1/75	completed and occupied	2 BHK	97.96	47.5
66	AA-1/76	completed and occupied by someone	2 BHK	97.96	47.5
67	AA-1/77	completed and occupied by someone	2 BHK	97.96	47.5
68	AA-1/78	completed and occupied by someone	2 BHK	107.71	47.5
69	AA-1/81	G.F. is completed by Mr. Vijay Limbachiya	2 BHK	97.96	47.5
70	AA-1/82	completed and occupied	2 BHK	97.96	47.5
71	AA-1/83	completed and occupied	2 BHK	97.96	47.5
72	AA-1/84	completed and occupied	2 BHK	97.96	47.5
73	AA-1/86	G.F. up to footing foundation work	2 BHK	97.96	47.5
74	AA-1/87	G.F. up to footing foundation work	2 BHK	126.86	47.5
75	AA-1/88	G.F. - Lintel Level, Brick Masonry walls without plaster	1 BHK	94.24	29
76	AA-1/89	G.F. - Lintel Level, Brick Masonry walls without plaster	1 BHK	65.43	29
77	AA-1/90	Completed and occupied	1 BHK	65.43	29
78	AA-1/91	G.F. Slab Level, Brick Masonry Walls without Plaster	1 BHK	65.43	29
79	AA-1/92	Completed & Occupied	1 BHK	65.43	29
80	AA-1/93	Completed & Occupied	1 BHK	65.43	29
81	AA-1/94	Completed & Occupied	1 BHK	65.43	29
82	AA-1/95	Completed & Occupied by someone	1 BHK	65.43	29
83	AA-1/99	Completed & Occupied By Mr. Mukesh Padhiyar	1 BHK	65.43	29
84	AA-1/100	Completed & Occupied	1 BHK	65.43	29
85	AA-1/101	Completed & Occupied	1 BHK	65.43	29
86	AA-1/102	Completed & Occupied	1 BHK	65.43	29
87	AA-1/103	Completed & Occupied	1 BHK	65.43	29
88	AA-1/104	Completed & Occupied	1 BHK	65.43	29
89	AA-1/105	Completed & Occupied by Mr. Ajaysinh Raj	1 BHK	162.55	58
90	AA-1/106	Completed & Occupied	1 BHK	158.64	29
91	AA-1/107	Completed & Occupied by Mr. Pravinchandra B. Patel	1 BHK	65.43	29
92	AA-1/109	Completed & Occupied by someone	1 BHK	65.43	29
93	AA-1/110	G.F. RCC Slab roofing, Brick Masonry walls inside and outside plaster is completed	1 BHK	65.43	29
94	AA-1/111	Completed & Occupied	1 BHK	65.43	29
95	AA-1/112	Completed & Occupied	1 BHK	65.43	29
96	AA-1/113	Completed & Occupied	1 BHK	95.35	29
97	AA-1/114	G.F. is Completed Occupied	1 BHK	65.43	29
98	AA-1/115	Completed & Occupied	1 BHK	65.43	29
99	AA-1/116	Completed & Occupied	1 BHK	65.43	29
100	AA-1/117	Completed & Occupied	1 BHK	65.43	29
101	AA-1/118	G.F. RCC slab roofing, Brick Masonry walls inside and outside plaster is completed	1 BHK	65.43	29
102	AA-1/119	G.F. RCC slab roofing, Brick Masonry walls inside and outside plaster is completed	1 BHK	65.43	29
103	AA-1/120	Completed & Occupied	1 BHK	65.43	29
104	AA-1/121	Completed & Occupied	1 BHK	65.43	29
105	AA-1/122	G.F. RCC slab roofing, Brick Masonry walls inside and outside plaster is completed	1 BHK	65.43	29
106	AA-1/123	Completed & Occupied	1 BHK	93.96	29
107	AA-1/125	Completed & Occupied	1 BHK	65.43	29
108	AA-1/126	Completed & Occupied	1 BHK	65.43	29
109	AA-1/127	Completed & Occupied	1 BHK	65.43	29
110	AA-1/128	G.F. RCC slab roofing, Brick Masonry walls inside and outside plaster is completed	1 BHK	65.43	29
111	AA-1/129	completed and occupied	1 BHK	65.43	29
112	AA-1/131	90% Completed and occupied	1 BHK	65.43	29
113	AA-1/132	completed and occupied	1 BHK	65.43	29
114	AA-1/133	completed and occupied	1 BHK	65.43	29
115	AA-1/134	Road	1 BHK	0	29
116	AA-1/135	completed and occupied	1 BHK	65.43	29
117	AA-1/136	completed and occupied by Mr. Harivadan R. Bhagat	1 BHK	65.43	29
118	AA-1/137	completed and occupied	1 BHK	65.43	29
119	AA-1/138	completed and occupied	1 BHK	65.43	29
120	AA-1/139	G.F. RCC slab roofing, Brick Masonry walls inside and outside plaster is completed	1 BHK	65.43	29
121	AA-1/140	G.F. RCC slab roofing, Brick Masonry walls inside and outside plaster is completed	1 BHK	65.43	29
122	AA-1/141	completed and occupied	1 BHK	65.43	29
123	AA-1/142	G.F. RCC slab roofing, Brick Masonry walls inside and outside plaster is completed	1 BHK	171.84	29

Reserve Price for all these units (Single lot) is Rs. 11,54,00,000/- & EMD for this lot is Rs. 1,15,40,000/-

Note: The EMD shall be deposited in banknet wallet through E-auction website i.e. <https://baanknet.com>. The highest bidder shall have to deposit 25% of his final bid amount after adjustment of EMD already paid in the banknet wallet by immediate next bank working day through RTGS / NEFT as per the details as under:

Beneficiary Bank Name	Bank of India	Beneficiary Name	Ahmedabad Recovery Branch
Branch Address	ARB Branch, 5th Floor, Bank of India Building, Bhadra, Ahmedabad - 380001		
Beneficiary Account No.	205490200000033	IFSC Code	BKID0002054

1) The bid increase amount will be Rs. 5,00,000/- for Single Lot Respectively.
2) Prospective bidders may avail online training from service provider PSB Alliance (BAANKNET Auction Portal) (Tel Helpline No. +91 - 8291220220 and Mr. Kashyap Patel (Mobile No. 9327493060), Helpline E-mail ID : support.baanknet@psballiance.com and for any property related queries may contact Mr. Manish Gupta, Senior Manager, (Mob. No. 769669546).
3) Prospective bidders are advised to visit website : <https://baanknet.com> for detailed terms & conditions and procedure of sale before submitting their bids.
4) The prospective bidders are advised to adhere payment schedule of 25% (minus EMD) immediately after fall of hammer / close of auction and 75% within 15 days from the date of auction and if 15th day is Sunday or other Holiday, then on immediate next first bank working day. No request for extension will be entertained.
5) The properties are being put to sale on "as is where is", "as is what is" and "as is whatever" basis and prospective buyers are advised to carry out due diligence properly.
6) Schedule of auction is as under:-

1 Inspection of Property

2 Last date for receiving bids alongwith earnest money and uploading documents including proof of payment made

3 E-Auction

16.03.2026 Between 11.00 AM to 02.00 PM

06.04.2026 up to 05.00 PM

07.04.2026, Between 12.00 PM to 01.30 PM
(with auto extension clause of 03 minutes till e-auction ends)

SEAL

epaper (Anubha Dubey)

RECOVER OFFICE, D.M.F., AHMEDABAD

isarc

INDIA SME Asset Reconstruction Company Limited
(Subsidiary of Authum Investment & Infrastructure Limited ("AIL"))
CIN: U67190MH2008PLC181062
Registered office: The Ruby, 11th Floor, North-West Wing, Plot No. 29, Senapati Bapat Marg, Dadar West, Mumbai - 400 028

PUBLIC NOTICE FOR E-AUCTION CUM SALE (Appendix - IV A) (Rule 8(6))

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) ("SARFAESI Act") read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002 ("the Rules").

Notice is hereby given to the public in general and in particular to the Borrower and Guarantor(s) that the below described immovable property mortgaged/charged to India SME Asset Reconstruction Company Limited (acting in its capacity as Trustee of ISARC- 2025-2026- 3 Trust ("ISARC")) as assignee of Fedbank Financial Services Ltd vide Assignment Agreement dated 26th September 2025 (hereinafter referred to as "Secured Creditor"), the physical possession of which has been taken by the Authorised Officer of the Secured Creditor, will be sold on "As is where is", "As is what is" and "Whatever there is" and "No recourse" basis on 16th Apr 26, for recovery of an amount aggregating to Rs. 38,98,096.95/- (Rupees Thirty Eight Lakhs Ninety Eight Thousand and Ninety Six & Ninety Five Only) as on 31st Jan 26 due to ISARC together with further interest, incidental expenses, costs, charges, etc. thereon, due and payable to ISARC from Manish Gellaram Jaisinghani ("Borrower") and from Ritika Manish Jaisinghani (hereinafter referred to as the "Guarantors/Mortgagors") (collectively referred to as "Borrower/Guarantors/Mortgagors"). Detailed description of the Immovable Assets, inspection date, reserve price and Earnest Money Deposit (EMD) shall be as follows:

Description of Property	Reserve Price	EMD
All that piece or parcel of the Residential Flat admeasuring about 460 Sq. Ft., (Built up area) known as Flat No. 302, on 3rd Floor, in "MUSKAN COTTAGE", which is constructed on Portion of Plot No. 193 & M.P. Road, Section 3A, bearing U. No. 34A, Sheet No. 28, situated at Near Bk. No. 1636, Ulhasnagar 4 Dist. Thane area adm. 126-6/9 Sq. Yards Taluka and Sub District Registration, Ulhasnagar, Dist. Registration Thana, Non-Agricultural, situated within the limits of Ulhasnagar Municipal Corporation. - in the name of Manish Gellaram Jaisinghani	Rs. 3,06,000/- (Rupees Thirty Lakh Sixty Thousand Only)	Rs. 30,60,000/- (Rupees Three Lakh Six Thousand Only)

Date and Time

